

GOVERNMENT OF INDIA
DEPARTMENT OF ATOMIC ENERGY
LOK SABHA
UNSTARRED QUESTION NO. 6243
TO BE ANSWERED ON 12.04.2017

INDIA NUCLEAR INSURANCE POOL

6243. SHRI ANTO ANTONY:

Will the PRIME MINISTER be pleased to state:

- (a) whether the Government has constituted any fund called India Nuclear Insurance Pool (INIP); and
- (b) if so, the details thereof including its objectives, salient features and the corpus of the fund?

ANSWER

THE MINISTER OF STATE FOR PERSONNEL, PUBLIC GRIEVANCES & PENSIONS AND PRIME MINISTER'S OFFICE (Dr. JITENDRA SINGH):

- (a)&(b) M/s General Insurance Corporation of India (GIC-Re), along with several other Indian Insurance Companies, have launched the India Nuclear Insurance Pool (INIP) with a capacity of ₹ 1500 crore on 12th June, 2015 to provide insurance to cover the liability as prescribed under Civil Liability for Nuclear Damage (CLND) Act, 2010. In addition to providing coverage for operator's liability, the INIP will also address liability related concerns of the suppliers.
